

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 233
(IB)-1071(ND)2018
IA/2605/2020, IA/4998/2020 & IA/4927/2020

IN THE MATTER OF:

State Bank of India

...

Applicant/Petitioner

Versus

**M/s. Shri Shyam Ji Ahrico Exports Pvt.
Ltd.**

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 23.02.2021

CORAM:

**SHRI ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

ORDER

Renotify on 26.02.2021.



**(T.S SINGH)
COURT OFFICER**